

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2544**

TO BE ANSWERED ON THE 01ST AUGUST, 2017 / SHRAVANA 10, 1939 (SAKA)

CRIME CASES REGISTERED UNDER POCSO ACT

**2544. DR. P.K. BIJU:
SHRIMATI NEELAM SONKER:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of crime against children reported under the Protection of Children from Sexual Offences (POCSO) Act during each of the last three years and the current year, crime and State-wise;**
- (b) whether there is any decline in such cases after enforcement of the said Act since 2012 in the country, if so, the details thereof and the number of people tried and convicted under the said Act, crime and State-wise;**
- (c) the total number of such cases in the Courts and criminals punished so far under the POCSO Act, State-wise;**
- (d) whether the Government is aware that several NGOs have raised the issue of rehabilitation of such victims after the trials, if so, the details thereof along with the steps taken to provide financial assistance to the minors after the conclusion of the trial; and**
- (e) the other measures taken to stop such cases in future?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) to (c): As per the information provided by National Crime Records Bureau (NCRB), State/UT-wise cases registered, persons arrested, cases chargesheeted, persons charge sheeted, cases in which trials were completed, persons whose cases trials were completed, cases convicted, persons convicted, cases pending trial at the end of the years and persons under trial under the Protection of Children from Sexual Offences Act is enclosed as Annexure-I.**

(d) to (e): The Ministry of Women and Child Development is implementing a centrally sponsored scheme namely Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to the State Governments/ UT Administrations for inter-alia, undertaking a situational analysis of children in difficult circumstances, for setting up and maintenance of various types of Child Care Institutions (CCIs) either directly or through NGOs.

‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. The Ministry of Home Affairs has issued advisories for combating crimes against children. These Advisories are available on www.mha.nic.in.

National Commission for Protection of Child Rights (NCPCR) has organized series of Training-cum-Awareness Workshops/ Programmes on Juvenile Justice Act, 2015 and the POCSO Act, 2012 to sensitize stakeholders from various departments and the NGOs. NCPCR has organized consultation on ‘Child Online Safety’ to develop a protocol for online safety of children and also developed guidelines for setting up of Child Friendly Police Stations in States to attend complaints against children in friendly and conducive atmosphere.

State/UT-wise Cases reported (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Persons Charge Sheeted (PCS), Cases in which Trials were completed (TC), Persons whose cases Trials were completed (PTC), Cases Convicted (CV), Persons Convicted (PCV), Cases Pending Trial at the end of the year (PT#) and Persons under Trial (PUT) under the Protection of Children from Sexual Offences Act during 2014-2016*

SL	State/UT	2014									
		CR	PAR	CS	PCS	TC	PTC	CV	PCV	PT#	PUT
1	Andhra Pradesh	932	1163	601	792	290	370	29	29	1110	1704
2	Arunachal Pradesh	56	57	51	62	2	2	1	1	75	89
3	Assam	506	489	223	223	20	20	8	8	203	223
4	Bihar	191	228	188	231	72	90	17	22	462	639
5	Chhattisgarh	1684	1804	1608	1812	548	691	191	263	2491	3791
6	Goa	107	116	76	96	8	11	3	3	226	313
7	Gujarat	613	779	527	705	45	60	5	5	1115	1588
8	Haryana	707	826	631	794	535	678	103	119	554	1434
9	Himachal Pradesh	209	246	167	221	69	88	25	33	423	704
10	Jammu & Kashmir	45	46	33	44	17	25	1	1	58	95
11	Jharkhand	112	136	102	116	22	29	13	15	84	126
12	Karnataka	1380	1538	1073	1282	131	159	27	29	1458	2004
13	Kerala	1392	1483	1136	1356	141	151	48	51	3104	3841
14	Madhya Pradesh	4995	5888	4888	5862	2205	2414	721	848	7025	11373
15	Maharashtra	3926	4623	3342	4187	721	928	112	129	11264	14723
16	Manipur	50	34	14	8	0	0	0	0	24	33
17	Meghalaya	118	122	126	131	7	7	7	7	377	342
18	Mizoram	165	140	127	101	41	42	37	38	135	155
19	Nagaland	17	15	6	6	2	1	2	1	4	6
20	Odisha	1126	1193	909	1129	104	117	14	16	1695	2171
21	Punjab	652	763	493	604	290	319	114	121	334	810
22	Rajasthan	1327	1228	1020	1217	375	427	133	152	2558	3206
23	Sikkim	70	66	56	56	29	22	19	3	49	61
24	Tamil Nadu	1065	1158	769	893	232	252	73	65	1318	1708
25	Telangana	924	1332	657	1061	232	252	35	35	1182	1764
26	Tripura	245	228	174	206	40	75	9	11	292	423
27	Uttar Pradesh	8009	12753	6847	10565	570	833	302	410	10147	16129
28	Uttarakhand	189	186	161	188	42	47	16	20	156	235
29	West Bengal	1291	1062	815	967	183	265	22	22	1337	1723
	TOTAL STATE(S)	32103	39702	26820	34915	6973	8375	2087	2457	49260	71413
30	A & N Islands	29	34	22	27	7	8	4	4	131	179
31	Chandigarh	49	54	47	62	45	52	21	22	35	104
32	D&N Haveli	2	3	2	3	0	0	0	0	7	7
33	Daman & Diu	1	1	1	1	3	3	1	1	7	15
34	Delhi UT	2240	1917	1480	1621	459	553	162	202	2841	4269
35	Lakshadweep	1	3	1	3	0	0	0	0	1	3
36	Puducherry	24	18	20	21	0	0	0	0	27	32
	TOTAL UT(S)	2346	2030	1573	1738	514	616	188	229	3049	4609
	TOTAL (ALL INDIA)	34449	41732	28393	36653	7487	8991	2275	2686	52309	76022

Source: Crime in India

Note: # includes previous year cases also.

Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.

Note: Total cases under the Protection of Children from Sexual Offences Act, 2012 including rape (section 376 IPC), assault on women (girls children) with intent to outrage her modesty (section 354 IPC) and insult to the modesty of women (girls children) (section 509 IPC) and the Protection of Children from Sexual Offences Act, 2012

State/UT-wise Cases reported (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Persons Charge Sheeted (PCS), Cases in which Trials were completed (TC), Persons whose cases Trials were completed (PTC), Cases Convicted (CV), Persons Convicted (PCV), Cases Pending Trial at the end of the year (PT#) and Persons under Trial (PUT) under the Protection of Children from Sexual Offences Act during 2014-2016*

SL	State/UT	2015									
		CR	PAR	CS	PCS	TC	PTC	CV	PCV	PT#	PUT
1	Andhra Pradesh	1054	1233	772	980	466	574	78	85	1344	2301
2	Arunachal Pradesh	54	63	38	48	0	0	0	0	113	135
3	Assam	819	802	453	453	40	40	15	15	616	656
4	Bihar	187	187	142	161	52	56	22	24	545	710
5	Chhattisgarh	1656	2085	1606	2047	1087	1159	524	562	2985	5142
6	Goa	79	79	98	107	36	46	13	15	287	409
7	Gujarat	1609	1886	1317	1801	59	75	8	8	2371	3329
8	Haryana	988	1041	800	1035	451	572	137	149	893	1777
9	Himachal Pradesh	206	264	198	280	86	117	27	37	531	895
10	Jammu & Kashmir	30	49	29	45	22	26	1	1	63	115
11	Jharkhand	182	175	136	144	50	56	28	28	170	240
12	Karnataka	1526	1800	1266	1516	234	300	32	32	2489	3360
13	Kerala	1486	1505	1265	1460	204	236	83	100	4165	5148
14	Madhya Pradesh	4624	5634	4612	5675	2636	3121	791	944	8928	14511
15	Maharashtra	4816	5589	3791	4711	892	1029	195	219	14147	18472
16	Manipur	43	23	32	29	4	5	1	1	52	62
17	Meghalaya	167	153	112	135	7	7	2	2	482	470
18	Mizoram	169	171	189	190	114	115	101	102	222	305
19	Nagaland	15	16	13	16	6	6	4	4	10	21
20	Odisha	1372	1324	1202	1282	289	324	39	40	2608	3336
21	Punjab	666	769	506	677	440	531	169	207	400	1168
22	Rajasthan	1311	1210	994	1225	336	408	130	167	3207	4001
23	Sikkim	55	55	50	52	29	29	16	16	39	70
24	Tamil Nadu	1544	1869	1268	1530	390	418	133	143	2196	2986
25	Telangana	1394	1343	1092	1225	411	485	39	42	1799	2732
26	Tripura	133	141	136	173	48	56	12	14	359	496
27	Uttar Pradesh	4541	7469	4342	6715	1335	1930	874	1241	13147	22011
28	Uttarakhand	168	207	131	194	119	134	79	85	168	382
29	West Bengal	1504	1928	1816	1858	106	143	21	22	3047	3316
	TOTAL STATE(S)	32398	39070	28406	35764	9949	11998	3574	4305	67383	98556
30	A & N Islands	39	38	37	37	0	0	0	0	168	208
31	Chandigarh	62	72	59	71	37	56	15	22	57	123
32	D&N Haveli	15	13	11	11	1	2	0	0	17	18
33	Daman & Diu	5	8	4	7	0	0	0	0	11	19
34	Delhi UT	1936	1847	1563	1757	509	652	218	238	3884	5473
35	Lakshadweep	1	1	0	0	0	0	0	0	1	3
36	Puducherry	49	41	33	36	2	2	2	2	31	36
	TOTAL UT(S)	2107	2020	1707	1919	549	712	235	262	4169	5880
	TOTAL (ALL INDIA)	34505	41090	30113	37683	10498	12710	3809	4567	71552	104436

Source: Crime in India

Note: # includes previous year cases also.

Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.

Note: Total cases under the Protection of Children from Sexual Offences Act, 2012 including rape (section 376 IPC), assault on women (girls children) with intent to outrage her modesty (section 354 IPC) and insult to the modesty of women (girls children) (section 509 IPC) and the Protection of Children from Sexual Offences Act, 2012

State/UT-wise Cases reported (CR), Persons Arrested (PAR), Cases ChargeSheeted (CS), Persons Charge Sheeted (PCS), Cases in which Trials were completed (TC), Persons whose cases Trials were completed (PTC), Cases Convicted (CV), Persons Convicted (PCV), Cases Pending Trial at the end of the year (PT#) and Persons under Trial (PUT) under the Protection of Children from Sexual Offences Act during 2014-2016*

SL	State/UT	2016*									
		CR	PAR	CS	PCS	TC	PTC	CV	PCV	PT#	PUT
1	Andhra Pradesh	802	866	754	864	536	614	51	51	1512	2495
2	Arunachal Pradesh	59	58	39	42	1	2	0	0	101	111
3	Assam	821	824	511	512	122	122	43	43	1005	1128
4	Bihar	233	292	157	199	49	51	23	24	653	853
5	Chhattisgarh	1570	1778	1576	1773	959	1017	354	378	2562	9308
6	Goa	74	81	56	60	55	67	13	13	288	422
7	Gujarat	1408	1677	1302	1691	65	92	5	6	3606	4945
8	Haryana	1020	1125	844	1035	451	558	94	130	1275	2227
9	Himachal Pradesh	205	255	177	234	108	144	25	31	596	1010
10	Jammu & Kashmir	25	30	25	30	16	22	1	1	71	114
11	Jharkhand	348	363	222	244	85	85	17	17	307	428
12	Karnataka	1565	1641	1323	1451	283	336	55	58	3529	4473
13	Kerala	1849	2671	1716	2490	249	277	47	53	5636	7800
14	Madhya Pradesh	4717	5678	4591	5640	2462	3019	641	792	10950	17002
15	Maharashtra	4815	5092	4291	4983	1054	1245	250	279	17338	24794
16	Manipur	25	28	21	23	1	1	1	1	32	35
17	Meghalaya	151	153	116	126	34	34	28	28	563	991
18	Mizoram	167	174	148	153	56	56	54	54	307	1485
19	Nagaland	27	27	25	27	11	15	6	9	24	47
20	Odisha	1928	1721	1566	1661	331	376	38	48	3843	4674
21	Punjab	596	659	401	441	292	310	94	98	509	1078
22	Rajasthan	1479	1479	1196	1478	386	428	151	168	4011	5063
23	Sikkim	92	100	75	84	17	17	9	9	97	125
24	Tamil Nadu	1583	1866	1249	1480	734	836	199	214	2711	4048
25	Telangana	1162	1625	1027	1354	315	359	25	32	2511	4547
26	Tripura	156	165	129	133	55	65	24	25	411	548
27	Uttar Pradesh	4954	8402	4245	6547	1539	2215	816	1158	15843	27998
28	Uttarakhand	218	238	158	193	42	50	38	45	284	441
29	West Bengal	2132	1209	1494	1303	225	236	48	48	4316	4476
	TOTAL STATE(S)	34181	40277	29434	36251	10533	12649	3150	3813	84891	132666
30	A & N Islands	49	51	35	38	5	0	1	0	196	246
31	Chandigarh	51	61	41	55	42	46	19	19	45	109
32	D&N Haveli	11	14	13	16	7	7	2	2	23	32
33	Daman & Diu	10	11	6	8	0	0	0	0	17	27
34	Delhi UT	1620	1692	1258	1443	372	466	156	179	4769	6250
35	Lakshadweep	5	4	5	0	0	0	0	0	6	3
36	Puducherry	53	46	43	49	0	0	0	0	52	64
	TOTAL UT(S)	1799	1879	1401	1609	426	519	178	200	5108	6731
	TOTAL (ALL INDIA)	35980	42156	30835	37860	10959	13168	3328	4013	89999	139397

Note: * Data for the year 2016 is provisional.

Source: Crime in India

Note: # includes previous year cases also.

Note: Disposal of cases and persons by police and courts during the year may include previous year reported cases/persons.

Note: Total cases under the Protection of Children from Sexual Offences Act, 2012 including rape (section 376 IPC), assault on women (girls children) with intent to outrage her modesty (section 354 IPC) and insult to the modesty of women (girls children) (section 509 IPC) and the Protection of Children from Sexual Offences Act, 2012

